

By E-Mail/Speed Post/ Special Messenger
THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-81/2023/ 10724 /A

From :- Shri Utpal Rajkhowa,
Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
The District & Sessions Judge,
Karbi Anglong, Diphu

Sub:- **Permission to avail Leave Travel Concession (LTC)**
Ref:- Letter No. DJKA/13453/2023, dated 06.10.2023

Dated Guwahati, the 31st October, 2023

Sir,

With reference to the above, I am directed to inform you that Smti. Rini Bharali, Addl. District & Sessions Judge, FTC, Karbi Anglong has been allowed to avail LTC for the block period of 2022-2025, to travel from Karbi Anglong to Jaipur (from Karbi Anglong to Guwahati through car and Guwahati to Jaipur via Kolkata through air) and return to Guwahati from Udaipur via New Delhi through air and Guwahati to Karbi Anglong by car, along with his son Shri Hriday Jyoti Kashyap (not dependent upon her), w.e.f. 23.10.2023 to 30.10.2023, by the shortest possible route, as per existing Rules.

Smti. Bharali may be informed accordingly.

Thanking you,

Yours faithfully,

SEA/-

REGISTRAR (VIGILANCE)

Memo No. HC.VII-81/2023/ 10725-10728 /A.

Dated 31st October, 2023

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti. Rini Bharali, Addl. District & Sessions Judge, FTC, Karbi Anglong, Diphu for information, with reference to her letter dated 05.10.2023.
3. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

R
30/10/23

REGISTRAR (VIGILANCE)

SEA
30.10.2023